

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 3014
TO BE ANSWERED ON 06.08.2018

Educational Institutions

3014. SHRI VIRENDER KASHYAP:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some of the Government funded Educational institutions which do not give reservations to Scheduled Castes/ Scheduled Tribes (SCs/STs) for admissions/jobs as per the norms fixed by the Government and if so, the details thereof;

(b) whether it is fact that Aligarh Muslim University does not apply reservation policy norms; and

(c) if so, the action taken by the Government from time to time to safeguard the interest of SCs/STs in these institutions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) to (c) : Two Central Universities namely, Aligarh Muslim University (AMU) and Jamia Millia Islamia (JMI) are not following the reservation policy of the Government considering themselves to be “minority institutions”. The minority status of AMU and JMI are at present sub-judice before the Hon’ble Supreme Court of India and the High Court of Delhi respectively.
